

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Accts/Bldg/08/2023

Date:10.02.2023

It is notified that Advocate Chambers of Category-I & Category-II have been allotted to eligible applicants as per Rajasthan High Court Principal Seat Advocates' Chambers (Allotment and Occupancy) Rules, 2019 at Rajasthan High Court Building at Jhalamand, Jodhpur. License Fee for Category-I is Rs. 2000/- and for Category-II is Rs. 250/- for each licensee and Scavenging Charges for the common facilities for Category-I is Rs. 1500 per month and for Category-II is Rs. 800/- per month for a chamber.

It is therefore requested to all Allottee Advocates of Category-I & Category-II chambers to deposit due license fee and other charges to the Cashier of this office within a month.

By Order

10.2.23
Registrar (Admn.)

Accts/Bldg/RHCAdvChamber/1032

Date:10.02.2023

Copy is forwarded to following for information and necessary action:-

1. President, Rajasthan High Court Advocates' Association, Jodhpur.
2. President, Rajasthan High Court Lawyers' Association, Jodhpur.
3. Notice Board.
4. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.
5. Cashier, Rajasthan High Court, Jodhpur.
6. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.


Registrar (Admn.)